

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
Court No-II**

**Item 24**

**CP(CAA) No. 28/Chd/Hry/2023  
(2nd Motion)**

**Under Sections 230-232, CA 2013**

**In the matter of:-**

Glen Appliances Pvt. Ltd. & Anr.

...Transferor Company

Due to paucity of time, the matter could not be taken up today, hence adjourned to  
15.12.2023.

Sd/-  
**Court Officer**

November 28, 2023  
*Priyanka*